

(b) whether there is any proposal under Government's consideration to prosecute Mr. Rekhi for having made a false statement to the department for shifting the phone; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJ-RAL): (a) Yes.

(b) No.

(c) The departmental policy does not provide for such an action.

#### पुर्णिया में भूमि को समतल करने की योजना

1291. श्री जगदम्बी प्रसाद यादव : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बिहार में पूर्णिया में लगभग चार करोड़ एकड़ भूमि को समतल करने की योजना को पिछले कई वर्षों से कार्यान्वित नहीं किया जा रहा क्योंकि बिहार सरकार के पास कोई ट्रैक्टर यूनिट नहीं है; और

(ख) यदि हाँ, तो इस कार्य में गति लाने के लिए सरकार द्वारा क्या कदम उठाये जा रहे हैं और इसके कब तक पूरा होने की सम्भावना है ?

#### †SCHEME FOR LEVELLING LAND IN PURNIA

1291. SHRI J. P. YADAV: Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the scheme for the levelling of about 4 crore acres of land in Purnia in Bihar is not being implemented for the last several years as there is no tractor unit with the Government of Bihar; and

(b) if so, the steps being taken by Government to speed up this work and by when it is likely to be completed?!

खाद्य, कृषि, सामुदायिक विकास और सह-कारिता मंत्रालय में राज्य मंत्री (श्री अण्णासाहेब शिंदे) : (क) और (ख) राज्य सरकार से अपेक्षित जानकारी इकट्ठी की जा रही है और मिलते ही सभा पटल पर रख दी जायेगी।

†[THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE) : (a) and (b) The required information is being collected from the State Government and will be laid on the Table of the Sabha as soon as it is received.]

#### TELEPHONE CONNECTIONS IN DELHI

1292. SHRI G. BARBORA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of applications for telephone connections received from social workers in Delhi from 1-11-68 to-date; and

(b) whether Government propose to provide telephone connections to them, and if so, by when, and if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJ-RAL): (a) 32 applicants were brought on the waiting list of 'publicman' between 1-11-68 and 15-12-68.

(b) Yes; according to their turn on the waiting list or earlier if recommended by the Telephone Advisory Committee.

#### TELEPHONE CONNECTIONS FOR SOCIAL WORKERS IN DELHI

1293. SHRI G. BARBORA: Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of persons who applied for telephone connections in Delhi from the 1st January 1960 to-date on the ground of being social workers;

(b) the number of persons who were given telephone connections; and

(c) the number of persons whose applications were rejected and those who I have been put on the waiting list?

†[ ] English translation.